

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 3
(IB)-216(PB)/2021

IN THE MATTER OF:

Bank of India

.... Petitioner

v.

Shri Parveen Gupta

.... Respondent

Order U/s. 95 of IBC

Order delivered on 22.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli, Adv.
Palak Kalra,

For the Respondent/PG : Sr. Adv. P. Nagesh, Adv. Siddharth Aujla, Adv.
Jasleen Kaur

ORDER

IA-4948/2021, IA-6731/2023, IA-115/2024

At request and by consent, list the matter on **14.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

22.04.2024
Lalit